

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.NO.244/2002 in O.A.NO.1229/2000

Thursday, this the 6th day of JUNE, 2002

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

I.J. Giroh
S/O Late Shri Prabhu Dayal Giroh
R/O 111/9, Kishan Garh
Aruna Asaf Ali Marg
New Delhi-70.

..Applicant

(By Advocate: Ms. Loveleen Bounthiyal)

Versus

1. Ms. Chokila Iyer
Foreign Secretary
Ministry of External Affairs
Room No.177, South Block
New Delhi
2. Ms. Latha Reddy
Jt. Secretary
Ministry of External Affairs
Govt. of India
South Block
New Delhi-11
3. Shri B.N.Reddy,
Under Secretary
Ministry of External Affairs
Govt. of India
South Block
New Delhi-11

..Respondents

O R D E R (ORAL)


Justice Ashok Agarwal:-

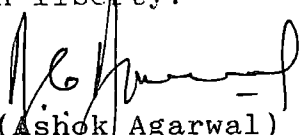
Non-observance of directions contained in the order of 13.3.2001 in OA-1229/2000 (Annexure-A) has been made the basis of the present Contempt Petition. By the order, a penalty imposed upon the applicant in disciplinary proceedings conducted against him had been set aside and the applicant was held to be entitled to all consequential benefits. In terms of the order, respondents have issued an order of 14.12.2001 (Annexure-B) and a Corrigendum of 4.2.2002 (Annexure-D)

(2)

purporting to grant the applicant consequential benefits as directed. Since applicant was not satisfied by the aforesaid order and Corrigendum, he submitted his representation on 14.2.2002 (Annexure-E) which has been disposed of by an order passed on 1.4.2002 (Annexure-G). In substance, applicant claims promotion ^{from} for an earlier date than the date on which he has been granted promotion. In our view, aforesaid claim cannot be made the basis of a Contempt Petition. In case, applicant is aggrieved by the aforesaid order and Corrigendum, his remedy does not lie in contempt proceedings, he will have to institute a fresh OA.

2. In the circumstances, prayer made to withdraw the present Contempt Petition is granted with liberty.


(S.A.T. Rizvi)
Member (A)


(Ashok Agarwal)
Chairman

/sunil/